59

- 3. While assessing the eligibility of Probationers for these awards, weightage of 15 per cent will be given fo the Probationers whose mother tongue is other than Hindi and also those whose medium of instructions has not been Hindi.
- 4. It hrs also been decided to give a special award of Es. 250/-, to a probationer, who gets maximum amongst those, whose marks from mother iongue is other than Hindi and whose medium of instructions ha.s also not been Hindi and who write their answers in Hindi. . This, however, is subject to the condition that he does not qualify for any of the awnrds mentioned in para 2 abore.
- 5. These awards have been, introduced to encourage Probationary Offi' cers to answer the questions in Hindi and would not be reckoned for purposes of evaluation of their overall performance.

## Grant of Funds Under C.A.D.A.

963. SHRI SHANKARRAO NARA-YANRAO DESHMUKH: Will the Minister of IRRIGATION be pleased to state:

- (a) whether any special provision is madle while granting funds under CADA for constructing fields channels: and
- (b) whether any provision is also made for their repair and maintenance to stop wastage of water?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) Field channels are being constructed by the States in the Centrally Sponsored CAD projects and the cost Ls being shared

50:50 between the Centre and States. During 1983-84, in order to step up the programme, an incentive scheme was introduced for financing IOO per cent of the cost of construetion of field channels by the States over and above their annual target. An amount of Rs. 15 crores was released to the States under this incentive scheme.

to Questions

(b) At present no provision is made for repair and maintenance of field The field channels after channels. construction are to be maintained and repaired by the fanners.

## Foodgrains with F.C.I.

964. SHRI NAND KISHORE BHATT

SHRI BHIM RAJ;

Will the Minister of FOOD AND CIVIL SUPPLIES pleased to state:

- (a) what is the quantity of food grains in stocks with the Food Corporation of India which has been declared unfit for human consumption: and
- (b) how the Government propose to dispose of such stocks?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M.S. SANJEEVI RAO) : (a) A total quantity of 92,451 tonnes of damaged foodgrains was available with the Food Corporation of India as on 1-6-1984.

(b) Such stocks are disposed of to users, according to prescribed procedur-e, after categorising them as fit for cattle/poultry feed, industrial manure, or dumping.